

(b) whether the total of Japanese loan to India has amounted to 1.07 billion dollars; and

(c) if so, the period within which India hopes to repay the loan along-with its interest to Japan?

THE MINISTER OF FINANCE (SHRI C SUBRAMANIAM): (a) Yes, Sir. Notes were exchanged between the two Governments on the 31st January, 1975 which provide that the Government of Japan shall extend to India, as a part of the financial aid to India for 1974-75, a sum of Yen 7,000 million (equivalent of Rs 19 crores or \$23.4 million at the current rate of exchange) as Commodity Loan for the purchase of machinery, steel, fertilizers, components, spares, etc

(b) Yes, Sir. Taking into account the Commodity Loan above as also the Notes exchanged for a Debt Relief Loan of Yen 12,143 million, the total of the loans extended by the Government of Japan to India would amount to Yen 328 billion which would be approximately equivalent to US \$ 1.09 billion at the current rate of exchange

(c) All loans, including the Commodity Loan and the Debt Relief Loan referred to at (a) and (b) above are to be repaid alongwith interest in accordance with the terms of the respective Loan Agreements by 2001 A.D

Shortage of Newsprint and Paper

1805. **SHRI MUKHTIAR SINGH MALIK:**
SHRI BIRENDER SINGH RAO:

Will the Minister of COMMERCE be pleased to state:

(a) whether the present shortage of Newsprint and other quality of paper is due to the wrong policies of the State Trading Corporation; and

(b) if so, the steps taken to ensure supply of required quantity of paper to the various users?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) There is at present no shortage of newsprint in the country. STC does not handle import of quality paper.

(b) To meet the requirements of various users of newsprint during the year 1975-76 the STC has already concluded firm contracts with foreign suppliers.

विदर्भ और मध्य प्रदेश के सीमा-शुल्क और उत्पादन शुल्क विभागों के अधिकारियों की पदोन्नति

1606 श्री हनुम चन्द बलुबाय क्या बिल मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या विदर्भ तथा मध्य प्रदेश के सीमा-शुल्क और उत्पादन-शुल्क विभागों के कुछ ऐसे अधिकारियों को दण्ड देने के बजाय पदोन्नति कर दिया गया है जिनके विरुद्ध शिकायतों की गई थी, और

(ख) यदि हा, तो ऐसे अधिकारी कितने हैं ?

बिल मंत्रालय में राज्य मंत्री (श्री प्रणव कुमार मुखर्जी) (क) जी, नहीं। बहर-हाल किसी अधिकारी की पदोन्नति केवल इस कारण रोकੀ नहीं जाती है कि उसके खिलाफ कोई शिकायत है। लेकिन, जहाँ शिकायतों की प्रारम्भिक जांच करने पर प्रथम दृष्टया ऐसा मामला बनता है जिसमें विभागीय कार्यवाही अपेक्षित होती हो, वहाँ पदोन्नतियाँ रोक दी जाती हैं।

(ख) यह प्रश्न नहीं उठता।